

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 03 OF 2019 &  
IA NO. 21 OF 2019**

**Dated : 02<sup>nd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Municipal Corporation of Greater Mumbai** .... **Appellant(s)**  
**Versus**  
**Central Electricity Distribution Company Limited & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Harinder Toor  
Mr. Dhruv Nayar  
Mr. S.N. Bhinge

Counsel for the Respondent(s) : Mr. Venkatesh  
Mr. Vikas Maini  
Mr. Nishtha Kumar

**ORDER**

List the matter on **23.10.2019 at 2:30 pm.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

pr/pk